

# PATNA HIGH COURT

## NOTIFICATION

Dated : 10<sup>th</sup> March, 2017

No. 84 A : On being relieved of his present assignment, the services of Sri Md. Perwez Alam, Additional District and Sessions Judge, Patna (designated as Principal Judge, Family Court) is placed at the disposal of the State Government in the Department of General Administration, Patna on his appointment to the post of Member Secretary, Bihar State Law Commission, Patna on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/- P.C.Jaiswal

Registrar General

Memo No. 16993 / Dated, Patna, the 10<sup>th</sup> March, 2017  
XIX-141-2009

Copy forwarded to Sri Md. Perwez Alam, A.D.J., Patna (designated as Principal Judge, Family Court) with a direction to make over charge of his present office at Patna on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of the Law Department, Government of Bihar, Patna as also the notification of the Law (Judicial) Department of the State Government, appointing him as Member Secretary, Bihar State Law Commission, Patna and to join his new assignment soon thereafter.

By order of the High Court,

Sd/- P.C.Jaiswal

Registrar General

Memo No. 16994 - 17007 / Dated, Patna, the 10<sup>th</sup> March, 2017

Copy forwarded to the Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to your department's memo no. 2568 dated 03.03.2017, communicated to this Court vide Law Department's memo no. 1179 dated 08.03.2017 / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / District and Sessions Judge, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Monitoring Cell - II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

  
Registrar General